

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 278
TO BE ANSWERED ON 4TH FEBRUARY, 2025**

Houses for Fishermen Community

278. Thiru D M Kathir Anand:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the Government has welfare schemes for the provision of Tsunami/flood resistance houses for fishermen community in Tamil Nadu;
- (b) if so, the details thereof and funds allocated and disbursed under various housing welfare schemes for fisherfolks in Tamil Nadu during the last five years;
- (c) the steps taken by the Government to provide adequate housing, educational, sports and medical infrastructure facilities for fisherfolks in the country; and
- (d) the details of allocation made and disbursed during the said period?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (d): As per the information received from Department of Fisheries and Fishermen Welfare, Government of Tamil Nadu, there was no such scheme for the provision of Tsunami/flood resistance houses for fishermen community in Tamil Nadu by the Department of Fisheries and Fishermen Welfare, Government of Tamil Nadu.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs.20,050 crore for development of fisheries in all States/ Union Territories during a period of 2020-21 to 2024-25. The PMMSY *inter-alia* envisages several welfare related activities for fishers and fish farmers including; (i) development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices, (ii) insurance with a coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs.25,000 against accidental hospitalization, (iii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period.

The Ministry of Rural Development, Govt. of India, is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 in order to achieve the objective of "Housing for All" in rural areas, providing assistance to eligible rural households with basic amenities. As on date, out of the cumulative target of 4.95 crore houses, 3.79 crore houses have been allotted to the States/UTs, out of which 3.31 crore houses have been sanctioned and more than 2.69 crore houses have been completed. In the State of Tamil Nadu, a target of 9,57,825 houses has been allocated, out of which 7,48,742 houses have been sanctioned and 6,33,052 houses have been completed.

Under PMAY-G, beneficiaries are being provided financial Assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in North-eastern States, Hill states of Himachal Pradesh and Uttarakhand and UTs of Jammu & Kashmir and Ladakh. In addition to this, assistance of Rs.12,000 is also extended for the construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Convergence for piped drinking water, electricity connection, LPG gas connection etc. under different Government programs is also being provided. Further, the women beneficiaries of the PMAY-G are being associated with Self Help Groups (SHG's) to ensure livelihood and employment opportunities.

Further, under PMAY-G up to five percent of targets are reserved for Special Projects, wherein targets are allocated to States for rehabilitation/relocation of households in case of natural hazards such as tsunami and floods. The Central Share released under PMAY-G to Tamil Nadu during the last 5 years is Rs.3527.69 crores.

Under the Centrally Sponsored Scheme of 'Blue Revolution' implemented during 2015-16 to 2019-20 by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, a total of 18,886 houses for fishermen were sanctioned and central funds of Rs.104.69 crore was released to various States and UTs including Tamil Nadu.

Besides, the state Government of Tamil Nadu with allocation of Rs.98.28 crores has issued administrative orders during the period of 2016-17 to 2024-25 sanctioning 5,000 houses to the fishermen of marine and inland sector who are enrolled as member of Fishermen Cooperative Society (FCS) / Fisherwomen Cooperative Society (FWCS). Out of 5,000 houses, 3,472 houses have been taken up for construction and 3,386 houses have been completed.
